

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:2211
ANSWERED ON:05.12.2014
AMENDMENT IN PATENT ACT
Patil Shri A.T. (Nana)

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the Government is considering to amend the current patent Act;
- (b) if so, the details and the present status thereof;
- (c) whether the Government has undertaken any study regarding the efficacy effectiveness of the patent Act; and
- (d) if so, the details and the outcome thereof?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN)

- (a): No, Madam.
- (b): Does not arise.
- (c): No, Madam.
- (d): Does not arise.